

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:16th December, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application 140/2016 (CZ) (M.A.No.976/16)	Lokendra Chauhan Vs. State of M.P. & 3 Ors.	Ms. Rukmani Dhangar, Applicant in Person	
2.	Original Application 154/2016 (CZ)	Villagers of Village Korna & Ors. Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Ms. Zubia Sajid, Adv.	
FOR HEARING				
3.	Original Application No. 118/2015(CZ) (M.A.No.812/15) (M.A.No.875/16)	Sunil Patel Vs. M/s Bhopal Incinerators Ltd. & Ors.	Mr.Dharamveer Sharma,Adv. Mr. Anhad Tiwari, Adv. Mr. Om Shankar Shivastava, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushaindraKaurav,Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 119/2015(CZ) (M.A.No.876/16)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr.PurushaindraKaurav, Adv. Mr. Shivendu Joshi, Adv.	
5.	Original Application No. 135/2015(CZ) (M.A.No.877/16)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav,Adv. Mr. Shivendu Joshi, Adv.	
6.	Original Application No. 136/2015(CZ) (M.A.No.68/16) (M.A.No.878/16)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar Shrivastav, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Shivendu Joshi, Adv.	
7.	Review Appeal No. 08/2016(CZ) in Original Application No. 80/2016(CZ) (M.A.No.969/16) (M.A.No.981/16) (M.A.No.982/16)	Shrivardhan Milk Dairy Vs RSPCB & Ors.	Mr. Shantanoo Saxena, Adv.	

8.	Original Application No. 30/2015(CZ)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. Mr. Rajendra Giri, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 84/2015(CZ) (M.A.No.797/16)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 57/2013 (CZ) (M.A.No.92/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & Ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in